

Movement of essential items for drought relief

818. SHRI LAKSHMAN MALLICK : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Railways have extended their cooperation to maintain high priority movement of essential items like foodgrains, edible oils, fodder and diesel to drought and flood affected parts of the country during last 6 months;

(b) whether Railways have also given priority to providing water and electricity in all railway establishments and to create greater awareness among the staff; and

(c) if so, the details regarding the plan of Government in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) Yes, Sir.

(b) Yes, Sir.

(c) All possible measures have been taken by the railways to conserve water and augment water sources. The measures include stoppage of water leakages in pipe-lines and water tanks, re-cycling of waste water, review of existing distribution net-works and modifications wherever necessary. For purposes of augmentation of water sources, new and deeper tube-wells are being provided, sick tube-wells are being revived by compressor/chemical treatment. Action has also been initiated to install plants for conversion of brackish water into potable water.

All concerned have been instructed to optimise on the energy utilization by eliminating wastage in all its forms, and, by taking measures like replacement of ordinary electric lamps with more efficient mercury/sodium vapour lamps, etc.

Purchase plan of Homoeopathic Medicines

819. SHRI SIDHA LAL MURMU : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) what is the annual purchase plan of the Central Government and various State Governments for homoeopathic medicines;

(b) whether against this plan, imported homoeopathic medicines are allowed to be purchased; and

(c) if so, the details of purchases made during the last three years ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) : (a) The annual purchase plan for homoeopathic medicines under the Central Government Health Scheme is as detailed in the statement below. To the extent information is available with the Ministry of Health and Family Welfare, none of the other Ministries/Departments of the Government of India has drawn up such annual purchase plan for homoeopathic medicines. As far as State Governments are concerned, 'Health' being a State subject, the Central Government are not involved in the purchase of homoeopathic medicines by the State Governments; nor is such information available with the Central Government.

(b) Imported medicines are not allowed to be purchased against the purchase plan under the CGHS.

(c) As far as CGHS is concerned, the requisite information is 'nil'.

Statement

1. Registration of firms as Approved Supplier to CGHS is done every year through DAVP advertisement in National dailies. The firms are approved if they qualify to norms prescribed under Medical Store Manual.

CGHS has its Homoeo Formulary which is so far screened every year for additions and deletions by inviting suggestion from CGHS Homoeo Dispensaries all over the country. Then screened by a preliminary committee of M. O. Incharges of all Delhi dispensaries. The final and comprehensive list of drugs in the formulary is prepared and are then placed before CGHS Homoeopathic Formulary Advisory Committee for approval

under the Chairmanship of Advisor (Homoeo) to Government of India and members consisting of Dy. Director CGHS, CMO (Stores, MSD) Dy. Adviser (Homoeo) M/O Health and Family Welfare, Senior Homoeo Physician (CGHS), three Medical Officers of Delhi and Officer Incharge, Homoeo Store Depot as Convenor. This formulary is the official schedule appended to Rate Enquiry for purchase of Homoeo Medicines in CGHS, duly approved by Director (CGHS).

3. The Annual tender of Rate Enquiry is sent to Registered approved Supplier under CGHS. The purchase procedure involves testing of samples on opening of tender. These are sent for protocol testing at Homoeopathic Pharmacopoeia Laboratory, Ghaziabad. The firms whose samples fail are not eligible for Rate Contract for those group of medicines.

4. The approval of rates made through CGHS Purchase Advisory Committee under the Chairmanship of Adviser (Homoeo) Government of India with other members as under (2) above.

5. The annual forecast quantities required for purchase by CGHS Delhi is made on DPAR proforma and is finalised by a committee of four members—Sr. Homoeo Physician (CGHS), M. O. Incharges of two dispensaries and officer Incharge of Homoeopathy Store Depot. This is duly approved by Director, CGHS.

6. The supply orders are sent on 4 and 6 monthly requirement with delivery period of 60 days and subject to extension of 30 days under special circumstances.

7. The acceptance of supply is made after every batch is tested at Homoeopathic Pharmacopoeia Laboratory, Government of India, Ghaziabad and inspection notes are issued after satisfactory test report.

Ticketless Travelling

820. SHRI MOHANBHAI PATEL : Will the Minister of RAILWAYS be pleased to state :

(a) the number of checks conducted to detect ticketless travelling since January, 1987;

(b) the number of persons detected and fine realised since January, 1987 zone-wise;

(c) whether ticketless travel is on the increase; and

(d) the steps being taken to educate people against ticketless travelling ?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) The number of checks conducted on the Railways during January-September 1987 was 3.20 lakhs.

(b) The necessary information for January-September 1987 is given below :

Railways	Number of persons detected travelling without ticket or with improper tickets (in lakhs)	Amount of Rly. dues realised (Rs. in lakhs)
Central	6.77	182.51
Eastern	8.79	146.68
Northern	6.67	214.42
North Eastern	3.30	55.24
Northeast Frontier	1.30	45.24
Southern	3.17	98.56
South Central	3.29	122.47
South Eastern	7.59	126.86
Western	7.59	165.09

(c) No, Sir.

(d) With a view to educating the travelling public against ticketless travel, the hazards and consequences of ticketless travelling highlighted through different means namely (i) information published in the Railway time-table (ii) advertisements in Newspapers and on radio (iii) display of short films in cinema halls and television (iv) delivering lectures in educational institutions and (v) frequent announcements on the public address system at important stations.

Swedish aid for health schemes

821. DR. G. VIJAY RAMA RAO : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :